


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 01.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 570/2011	21. O.S. 142/2017
2. O.S. 602/2014	HEARING
3. O.S. 818/2015	22. O.S. 710/2006
4. O.S. 1426/2015	23. O.S. 400/2010
5. O.S. 158/2016	24. O.S. 606/2013
6. O.S. 922/2016	25. O.S. 222/2014
EVIDENCE	26. O.S. 1578/2014
7. O.S. 1136/2004	27. O.S. 376/2015
8. O.S. 116/2005	28. O.S. 378/2015
9. O.S. 228/2007	29. O.S. 1054/2015
10. O.S. 176/2008	30. MISC. 18/2015
11. O.S. 230/2010	31. O.S. 1040/2016
12. O.S. 1700/2013	32. O.S. 540/2017
13. O.S. 992/2005	33. O.S. 734/2018
14. O.S. 804/2007	34. O.S. 1020/2018
15. O.S. 352/2008	35. O.S. 1404/2018
16. O.S. 426/2009 C/W 1480/2013	36. O.S. 912/2019
17. O.S. 334/2014	37. O.S. 1428/2019
18. O.S. 870/2016	38. O.S. 1562/2019
19. O.S. 1320/2016	39. O.S. 648/2020
20. O.S. 762/2018	40. O.S. 832/2020

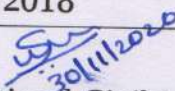

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 01.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 1485/2008	01	O.S. 1631/2013
02	O.S. 1231/2011	02	O.S. 1803/2013
03	O.S. 1485/2014	03	O.S. 613/2014
04	O.S. 273/2007	04	O.S. 1221/2014
05	O.S. 753/2012	05	O.S. 63/2015
06	O.S. 817/2013	06	O.S. 895/2018
07	O.S. 819/2013	07	O.S. 421/2019
08	O.S. 1207/2013	08	O.S. 1079/2019
ARGUMENTS		ARGUMENTS	
09	O.S. 1125/2005	09	O.S. 71/2009
10	O.S. 1127/2005	10	O.S. 303/2013
11	O.S. 1129/2005	11	O.S. 793/2013
12	O.S. 1087/2017	12	O.S. 1021/2016
EVIDENCE		EVIDENCE	
13	O.S. 1595/2007	13	O.S. 741/2012
14	O.S. 1747/2008	14	O.S. 1267/2012
15	O.S. 123/2010	15	O.S. 1537/2012
16	O.S. 291/2010	16	O.S. 89/2013
17	O.S. 769/2011	17	O.S. 515/2015
18	O.S. 971/2011	18	O.S. 1033/2015
19	O.S. 1173/2011	19	O.S. 881/2016
20	O.S. 1225/2011	20	O.S. 1079/2018


30/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru